

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 243 OF 2014 &  
I.A. NO. 282 OF 2015**

**Dated: 2<sup>nd</sup> March, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Municipal Corporation of Greater Mumbai** ..... Appellant (s)  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors.** ..... Respondent (s)

Counsel for the Appellant(s) : Mr. Harinder Toor  
Mr. Shantanu Awasthi a/w  
Mr. R. Dubal & Mr. V.M. Damath (Reps.)

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Ms. Poonam Verma  
Mr. Abhsihek Munot  
Mr. Kunal Kaul  
Mr. Akshat Jain for R-2

Mr. Buddy A. Ranganadhan  
Mr. Raghuvamsy  
Mr. S. Venkatesh  
Mr. Shashank Khurana for R-1

Mr. Samir Malik for R-4

**ORDER**

Counsel are stated to be busy in a part heard matter in Court – II.

List the matter on **28.03.2016**.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**